

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2197  
ANSWERED ON:07.12.2011  
AIRPORT REGULATOR  
Adhalrao Patil Shri Shivaji;Yadav Shri Dharmendra

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government proposes to appoint a new airport regulator to control issues related to airport functions;
- (b) if so, the details in this regard alongwith the reasons therefor;
- (c) whether the new airport regulator would be replacing the existing Directorate General of Civil Aviation (DGCA);
- (d) if so, the details in this regard and the reasons therefor;
- (e) whether the Government proposes to bring in any entry barriers for new airlines; and
- (f) if so, the details in this regard?

**Answer**

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

- (a) & (b):- Airport Economic Regulatory Authority (A&RA) is already in place since 12.05.2009. It regulates tariff and other charges for aeronautical services rendered at major airports and to monitor performance standards of major airports.
- (c) & (d):- Does not arise,
- (e):- No madam;
- (f):- Does not arise.